

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 3681
TO BE ANSWERED ON 25TH MARCH, 2022

SETTING UP OF SAINIK SCHOOLS

3681. SHRI JUAL ORAM:
DR. T.R.PAARIVENDHAR:
SHRI SUBRAT PATHAK:
SHRI DURGA DAS (D.D.) UIKEY:
SHRIMATI POONAM MAHAJAN:
SHRI GAJENDRA SINGH PATEL:
SHRI RAMALINGAM S.:

Will the Minister of Defence be pleased to state:

- (a) whether the Government proposes to start Sainik schools on Public-Private Partnership basis and if so, the details thereof along with the amount of expenditure in the construction and management of schools likely to be borne by public and private organizations;
- (b) whether the Government has identified places for setting up of Sainik schools in the country including in tribal areas; and
- (c) if so, the details thereof, State/UT-wise including Odisha, Maharashtra, Betul and Khargone Parliamentary constituency of Madhya Pradesh and Perambalur, Mayiladuthurai and Kumbakonam of Tamil Nadu?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): The Government has approved the initiative of setting up of 100 new Sainik Schools in partnership with NGOs/Private Schools/State Governments in a graded manner class-wise, starting from Class 6 onwards, with an effort to cover as many States and UTs as possible, under the aegis of Sainik Schools Society, Ministry of Defence. Government of India will provide an annual support, on Merit-Cum-Means, of up to 50% fee (subject to an upper limit of Rs. 40,000/- per student per annum) for up to 50% of class strength (subject to an upper limit of 50 students per class per annum) for the approved school.

(b) & (c): In so far as allocation of New Sainik Schools is concerned, a pro-rata distribution of 100 New Sainik Schools to various States/UTs has been done in proportion to the number of districts in that particular State/UT. The initiative is open to all NGOs/Private/State Government Schools who intend to apply. The application will be subject to approval based on meeting of qualifying requirements framed for the purpose and agreeing to the Rules & Regulations of New Sainik Schools in Partnership mode and signing of the Memorandum of Agreement with the Sainik Schools Society, and limited to the number of New Sainik Schools for that particular State/UT.
